

*By E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

NO.HC.VII-48/2017/ 1864 IA

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri Biswajit Chakraborty  
Member, Motor Accident Claims Tribunal  
Barpeta.

Dated Guwahati the 8<sup>th</sup> April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. MACT(B)/378 dated 06.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 06.04.2019 till the morning of 08.04.2019, has been  granted /  rejected.

Yours faithfully,

*Selt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/ 1865 IA dated 08.04.19**  
Copy to –

The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

  
**JT. REGISTRAR (VIGILANCE)**

*P. Jem*